

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
BUDGAM

\*\*\*\*\*

ORDER: 26  
DATED: 29.5.21

**Whereas**, in pursuance to Hon'ble High Court Order No 8673/GS dated 12-04-2021, Mr. Mohammad Ishtiyaq Alam Baba, Munsiff Chadoora has been nominated for the training course on Management of Criminal Behaviour scheduled to be held on 31<sup>st</sup> May 2021 to 4<sup>th</sup> of June 2021, through Virtual Mode.

**Therefore**, Ms. Tabassum Qadir Parray, Sub-Judge Chadoora shall attend to the routine work, for aforesaid training period of the Officer. Besides the Officer shall also deal with fresh institutions and urgent matters.



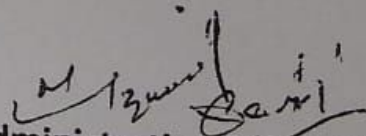
( Mohammad Ashraf Malik )  
Pr. District & Sessions Judge  
Budgam

No: 158-16/PDSD

Date: 29.5.21

**Copy to :**

1. Worthy Registrar General, High Court of J&K, Srinagar for information.
2. Ld. Sub-Judge, Chadoora for information & compliance.
3. Ld. Munsiff, Chadoora for information.

  
Chief Administrative Officer 29.5.21